

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. Appeal (SJ) No.186 of 2021

Sonu Kumar Appellant
Versus
The State of Jharkhand & Anr. Respondents

CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR

For the Appellant : Mr. Pankaj Srivastava, Adv.
For the State : Mr. Shekhar Sinha, PP

The matter was taken up through Video Conferencing. Learned counsel for the parties had no objections with it and submitted that the audio and video qualities are good.

I.A. No.4208 of 2021

04/06.09.2021: Learned counsel for the appellants seeks permission to convert this appeal into regular bail application.

Permission is granted.

Let this appeal be converted into regular bail application.

This interlocutory application is accordingly, allowed and disposed of.

(Rajesh Kumar, J.)